

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 201
TA (IBC)- 52(PB)/2022

IN THE MATTER OF:

State Bank Of India

.... Petitioner/Applicant

Vs.

Vidarbha Industries Power Limited

.... Respondent

Order under Rule 16(d) of the NCLT Rules, 2016

Order delivered on 09.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

PRESENT:

For the Applicant : Mr. Siddharth Ranade, a/w Samrudhi Chothani,
Kanika Sharma, Raghav Bhargava i/b Trilegal

For the Respondent :

ORDER

Ld. Counsel for the applicant appeared.

At the request, list the matter for a physical hearing **on**
10.01.2023.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT